

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 260 OF 2016

&

IA NOS. 06 & 902 OF 2018

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Maharashtra Eastern Grid Power Transmission co. Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Tushar Srivastava
Mr. Lakshayjit Singh B.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

As agreed by both the parties, list the matter for further hearing
on **22.07.2019.**

**(S. D.Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**